GOVERNMENT OF MEGHALAYA HEALTH & FAMILY WELFAREDEPARTMENT

ORDER

No.Health.100/2020/1

Dated Shillong, the 29th March, 2020

Given the prevailing COVID-19 situation, there is an urgent need to ensure the safety of the citizens of the State through effective quarantine/ isolation of all individuals with travel history. Further, contact tracing will also have to be done in the eventuality of a larger outbreak.

Accordingly, it is now mandated under the provisions of the Meghalaya Epidemic Diseases, COVID-19 Regulations, 2020 that all persons who have been recommended for home isolation/ quarantine by the Government of Meghalaya based on registration on the meghalayaonline.gov.in/covid portal or those who have registered on 108 helpline or through other helplines should now download the app Stay Safe Meghalaya using the link https://tsfr.io/jjry5k and agree to share their location till they are under home isolation.

An SMS message with the instructions for downloading the app will be sent to the registered mobile numbers of all the individuals mandated to be under home isolation.

(Sd/-Sampath Kumar,IAS) Commissioner & Secretary to the Government of Meghalaya Health & Family Welfare Department

Memo No.Health.100/2020/1-A

Dated Shillong, the 29th March, 2020

Copy to:-

- 1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
- 2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
- 3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
- 4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister
- 5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
- 6. The Private Secretary to Chief Secretary, Government of Meghalayafor favour of information of the Chief Secretary.
- 7. The Additional Chief Secretaries/Principal Secretaries/Commissioners & Secretaries/Secretaries of all the Department, Government of Meghalaya.
- 8. The Director General of Police, Meghalaya, Shillong for favour of information and necessary action.
- 9. The Director, Information and Public Relations for wide publicity of the above Order.
- 10. The Director of Health Services (MI)/MCH&FW)/Research), Meghalaya, Shillong.
- 11. The Director All India Radio for wide publicity of the above Order.
- 12. The Director, Doordarshan Kendra Shillong for wide publicity of the above Order.
- 13. The Secretary Autonomous District Councils.
- 14. All Deputy Commissioners, Shillong/ Nongstoin/ Mawkyrwat/ Jowai/ Khliehriat/ Nongpoh/ Tura/Ampati/ Resubelpara/ Williamnagar/ Baghmara for information and necessary action.
- 15. All Superintendents of Police, Shillong/ Nongstoin/ Mawkyrwat/ Jowai/ Khliehriat/ Nongpoh/ Tura/ Ampati/ Resubelpara/ Williamnagar/ Baghmara for information and necessary action.
- 16. The Chief Executive Officer, Municipal Board, Shillong/Tura/Jowai/Resubelpara.

By Order etc.,

Joint Secretary to the Government of Meghalaya Health & Family Welfare Department